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the United Nations Organisation in the near future; and

(b) if so, at whose instance the discussion is to take place and what is India's attitude thereto?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON) : (a) and (b) The Permanent Representative of Pakistan in the United Nations has made a request to the President of the Security Council for a meeting to consider the Kashmir situation. However, no date has been fixed for such a meeting yet

Government feel that, as po'nted out in our Permanent Representative's letter dated January 16, 1962, addressed to the President of the Security Council, this is a matter for a peaceful settlement by negotiation. As past experience has shown, such debates cannot bring about a settlement.

GOVERNMENT POLICY REGARDING PRICE-PAGE SCHEDULE

*218. SHRI GURUDEV: Will the Minister of INFORMATION AND BROADCASTING be pleased to state what would be Government's future policy regarding the Price-Page Schedule for the newspapers published in the country consequent on the previous order having been quashed by the Supreme Court?

THE MINISTER OF INFORMATION AND BROADCASTING (DR. B. V. KESKAR): In view of the Supreme Court's judgement declaring the Price-Page Schedule as invalid, it appears difficult to contemplate any further step in that direction.

DEPOSITS OF URANIUM IN RATNAGIRI DISTRICT

♦219. SHRI B. D. KHOBARAGADE Will the PRIME MINISTER be pleased fo state:

(a) whether it is a fact that huge deposits of uranium have been found in the District of Ratnagiri in Maharashtra; and

(b) if so, whether any steps are being taken to exploit this mineral?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON) : (a) No uranium deposit of significance, which can be exploited economically, has yet been found in the District of Ratnagiri in Maharashtra.

(b) Does not arise.

GRANTS TO SCHOOLS AND COLLEGES m PUNJAB

•221. SHRI P. N. RAJABHOJ: Will the Minister of REHABILITATION be pleased to refer to the answer given to Unstarred Question No. 117 in the Rajya Sabha on the 27th February, 1961 and state:

(a) whether it is a fact that during the year 1961-62 Government have given grants to schools and collep^s in Punjab which have displaced students;

(b) if so, the names of the schools and colleges which applied for this grant; and

(c) the amount of grant given to each school and college during the same period?

THE MINISTER OF REHABILITATION AND MINORITY AFFAIRS (SF~I MEHR CHAND KHANNA): (a) to (c) A statement giving the names of the schools and colleges to whom grants have been given during 1961-62 is laid on the Table of the Sabha.

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